

**LOK SABHA**  
**UNSTARRED QUESTION NO. 22**  
**TO BE ANSWERED ON 17<sup>th</sup> JULY 2017**

**DBT FOR KEROSENE**

†22. SHRI ARJUN LAL MEENA:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the time by which the order is likely to be issued by the Government for making mandatory the entry of gas connection holder in the ration cards for the Direct Benefit Transfer (DBT) for kerosene scheme in Rajasthan; and

(b) the time by which the data base of remaining 49.60 lakh domestic gas connection holders of Rajasthan are likely to be shared with the State Government of Rajasthan?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) State Government is vested with authority to make stamping of ration cards mandatory in respect of existence of gas connection for Direct Benefit Transfer (DBT) for Kerosene of a ration cardholder.

(b) Matching of database of LPG connection holders with the database of ration card holders of Rajasthan was carried out on earlier occasions and result was shared with the State Government. Further, OMCs carry out matching of database of LPG connection holders and the ration card holders as and when same is shared by the State Government.

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